Irridence of tuberculosis in the country

- 12. SHRI HARSH DEO MALA-VIYA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Government's attention has been drawn to the statement made by the Director of the New Delhi Tuberculosis Centre, at a press conference in December 1976 to the effect that some 40,000 persons in the Capital are not aware of the fact that they suffer from tuberculosis; and
- (b) what is the estimated number of persons suffering from tuberculosis in the country at present and what steps Government propose to take to combat this disease?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI RAJ NARAIN): (a) Yes.

(b) It is estimated that about 9 million persons are suffering from active Tuberculosis disease as evidenced by X-Ray in the country at present of whom about one-fourth are sputum positive that is infectious. In each district of the country, a properly staffed and equipped District T.B. Centre is being established sputum casefinding and domiciliary facilities are being developed in all the existing medical and health institutions in the country. BCG vaccination programme to protect the susceptibles is in operation since 1951. To expand T.B. case detection, treatment and BCG vaccination facilities, specially in the rural areas, it has now been proposed to involve all health workers of the peripheral health institutions in the programme. Health Education activities are also being expanded

Assistance for flood control in Assam

13. SHRI NRIPATI RANJAN CHOUDHURY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the details of the assistance given to the Assam Government during 1976-77 for flood control; and
- (b) the quantum of assistance proposed to be given to the State during 1977-78?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Assistance of Rs. 6 crores has been given to the Brahmaputra Flood Control Commission of the Government Assam during 1976-77 towards flood control works in the Brahmaputra Valley. In addition the Government of India allocated an advance plan assistance of Rs. 236.65 lakhs for reconstruction/improvement of roads/ bridges severely damaged by the 1976 floods and for flood control works in Cachar district for specific identified schemes subject, inter alia to the expenditure being actually incurred by the State Government on these items, over and above the normal provisions in the State Plan.

(b) An outlay of Rs. 6 crores has been provided for assistance to flood control works in the Brahmaputra Valley in Assam for the year 1977-78.

12 Noon.

PAPERS LAID ON THE TABLE

- I. The Tamil Nadu Debt Relief Laws (Amendment) Acts 1976 and 1977
- II. Report (1975-76 and accounts of the Modern Bakeries (India) Limited, New Delhi and related papers
- III. Report (1973-74) and accounts of the Tamil Nadu Warehousing Corporation and related papers

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): Sir, on behalf of Shri Parkash Singh Badal, I beg to lay on the Table the following papers:—

I. A copy each (in English and Hindi) of the following Acts enacted by the President, under sub-section (3) of section 3 of the Tamil Nadu